

MEDIATION AND CONCILIATION COMMITTEE, HIGH COURT, CALCUTTA

NOTIFICATION

No. 15 (MCC)

Dated. the 16th day of March, 2017

The Mediation and Conciliation Committee, High Court, Calcutta, has been pleased to approve the Calendar of Mediation Week to be organized in the Districts as per following schedule:

CALENDAR OF MEDIATION WEEK

Sl. No.	Districts	Mediation Week from
1	24 Parganas(South) and 24 Parganas(North)	<i>20-02-2017 to 23.02.2017 (already organized)</i>
2	Howrah and Kolkata (City Civil Court, City Sessions Court, Presidency Small Causes Court)	<i>20-03-2017 to 24-3-2017</i>
3	East Midnapore and West Midnapore	<i>24-04-2017 to 28-04-2017</i>
4	Darjeeling, Jalpaiguri and Cooch Behar	<i>15-05-2017 to 19-05-2017</i>
5	North Dinajpur and South Dinajpur	<i>19-06-2017 to 23-06-2017</i>
6	Nadia, Malda and Murshidabad	<i>24-07-2017 to 28-07-2017</i>
7	Hooghly and Purulia	<i>21-08-2017 to 25-08-2017</i>
8	Birbhum, Bankura and Burdwan	<i>04-09-2017 to 08-09-2017</i>

All the Chairmen and the Secretaries, District Legal Services Authorities of the State of West Bengal are requested to take active steps for making the Mediation Week in their respective Districts a big success.

Sd/-

(APURBA SINHA RAY)

***Member Secretary,
Mediation & Conciliation Committee,
High Court, Calcutta.***